

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of Corporate Debtor **AHIO OVERSEAS LLP**

Date of CIRP **09-09-2024**

List of claims as on **03-10-2024**

List of operational creditors (other than Workmen and Employees and Government Dues)														
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gokal Iron and Hardware Traders	23-09-2024	34685918.00	34685918.00	Operational Creditor (OC)	0.00	0.00	NO	100%	0	0	0	0	Clarification submitted by OC on 03/10/2024
TOTAL			34685918.00	34685918.00		0.00	0.00		100%	0	0	0	0	